

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated : 17<sup>th</sup> October, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA Nos- 352, 353, 364 & 365 of 2014 in  
DFR No. 1268 of 2014**

**M/s. India Cements Ltd. ... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission  
& Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Gopal Chowdhary  
Mr. C. Gunaranjan  
Mr. Ram Babu**

**Counsel for the Respondent(s): Mr. K.V. Balakrishna for R.1  
Mr.K.V. Mohan**

**ORDER**

Waiver of the fee as well as leave to file the appeal is allowed.  
The Counsel for the Respondents seek some time for their reply in  
application for condonation of delay

Post the matter on **10.11.2014.**

**(Rakesh Nath)  
Technical Member  
pr/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**